

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 7 of 2014
in DFR No. 2675 of 2013**

Dated : 2nd January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Pushpendra Surana

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Salim A. Inamdar
Mr. Parinay D. Shah**

ORDER

**IA No. 7 of 2014
(Appl. for leave to file Appeal)**

Issue notice to the Respondents returnable on 22.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **22.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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